

Messrs Traco Enterprises Private Limited, Ernakulam were granted a licence in June, 1958 under the Industries (Development and Regulation) Act, 1951, for the establishment of a new industrial undertaking to be called "Traco Cable Company Limited" at Thripunithura Village, Ernakulam District, Kerala State for the manufacture of V.I.R. wires and cables. For implementing the above scheme, the firm entered into an agreement with Messrs Furukawa Electric Company, Japan both for capital participation and technological assistance. As the scheme has been delayed, the Japanese firm have withdrawn their offer for capital participation and are now willing to offer technical collaboration only.

For taking effective steps, the firm have been given extensions from time to time till June, 1960 and a further extension till December, 1960 is under consideration. The firm's application for an import licence for obtaining capital equipment from Japan is under consideration.

Indians in Tibet

*528. { Shri P. G. Deb:
Shri J. B. S. Bist:
Shri S. A. Mehdi:

Will the Prime Minister be pleased to state:

(a) whether Government have seen the statement of eight Ladakhis as reported in the Statesman of the 19th July, 1960 that Indian nationals in Tibet are in concentration camps for 'brain washing'; and

(b) if so, the action taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes Sir.

(b) Representations have been made both at Peking and Delhi but no satisfactory reply has been received so far from the Chinese Government; nor is

there reported amelioration of their difficulties.

Asians in Uganda

*529. { Shrimati Ila Palchoudhuri:
Shri Raghunath Singh:
Shri Nathwani:
Shri Morarka:

Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in the 'Indian Express' dated the 29th July, 1960 that about 80,000 Asians living in Uganda have been trying to run away from there and come to India;

(b) if so, the reasons for the panic among them;

(c) the number of Indian nationals living in Uganda;

(d) the steps taken by Government for the safety of lives and property of Indian nationals and their safe passage to India; and

(e) the arrangements made for receiving other Asian nationals coming to India from Uganda?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). Government have seen news items to this effect. Refugees from the Congo and exaggerated stories of atrocities there have resulted in unrest among the Asian community in Uganda. Some rush for steamer bookings for India has been reported.

(c) The exact number of Indian nationals in Uganda is not known. According to the 1959 census, the number of Asians of Indo-Pakistani origin, in Uganda was about 72,000 including 2800 Goans.

(d) and (e). As far as Government are aware the lives and property of Indian nationals in Uganda are not unsafe, and there is no justification for any scare. There is, therefore, no necessity for any special steps to be taken by Government.